

श्री नाथ पाई : तो भी नाम बार-बार उठाया गया है।

श्री समर गुह : आप दो मिनट मुझको दे दें परसनल एक्सप्लेनेशन के लिए।

अध्यक्ष महोदय : उसकी कापी आपको पहले मुझे देनी पड़ेगी। मधु लिमये साहब ने वह रूल इनवोक करवा दिया है।

श्री समर गुह : आप दो मिनट के लिए मुझे आज्ञा दें। परसनल एक्सप्लेनेशन मेरा यह है...

SHRI NATH PAI : He had no warning that his name would be mentioned.

MR. SPEAKER : You send it in writing ; I will consider it.

SHRI SAMAR GUHA :***

MR. SPEAKER : This is very bad. You went on making a speech on it.

SHRI H. N. MUKERJEE : Are you not directing that what he has said will not form part of the record ?

MR. SPEAKER : I will have to do it.

SHRI J. MOHAMED IMAM (Chitradurga) : Sir, there is a crisis created and inconvenience caused to the public by the total strike of Indian Airlines pilots. It has affected the air services throughout the country. Look at the tickets we have..... (Interruptions) I want the Minister to make a statement on it.

MR. SPEAKER : May I request all of you to sit down ? I am not going to allow anything unless I have prior notice.

SHRI J. M. BISWAS : We have given a Call Attention Notice. Let the Minister make a statement on it.

MR. SPEAKER : I did not allow it. Unless I allow, you cannot suddenly get up like this. You have just mentioned it. If

there was sufficient time available, I could have forwarded it to the Minister for a regular statement to be made later on. You suddenly raise it like this. This is not proper. Papers to be laid.

13.00 hrs.

PAPERS LAID ON THE TABLE

Payment of Wages (Mines) Amendment Rules and Conventions and Recommendations adopted at 53rd Session of I. L. C

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : I beg to lay on the Table :—

- (1) A copy of the Payment of Wages (Mines) Amendment Rules, 1970 (Hindi and English versions) published in Notification No S. O. 3844 in Gazette of India dated the 5th December, 1970, under sub-section (6) of section 26 of the Payment and Wages Act, 1936. [Placed in Library. See No. LT-4528/70.]
- (2) A statement on the action taken or proposed to be taken on the Conventions and Recommendations adopted at the 53rd Session of the International Labour Conference held at Geneva in June, 1969. [Placed in Library. See No. LT-4529/70.]

Indian Maize (Temporary use in Manufacture of Starch) Order

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI JAGANNATH PAHADIA) : On behalf of Shri Annasahib Shinde, I beg to lay on the Table a copy of the Indian Maize (Temporary use in Manufacture of Starch) order, 1970 (Hindi and English versions) published in Notification No. G S R. 1929 in Gazette of India dated the 21st November, 1970 under sub-section (6) of section 3 of the Essential Commodity

***Not recorded.